(a) whether Government have formulated a new scheme for the welfare and rehabilition of ex-servicemen;

(b) if so, details thereof; and

(c) number of ex-servicemen in the country likely to benefit from this scheme, ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESE-ARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). Formulation of new schemes to meet the changing requirements of ex-servicemen is a continuing process.

The existing schemes for the welfare of the ex-servicemen are also under evaluation.

[English]

Pakistanis Overstaying in India

2549. SHRI MOOL CHAND DAGA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pakistanis who overstayed in the country during the last three years in each State and Union Territory separately giving yearly figures;

(b) the maximum period of stay and overstay;

(c) general causes for overstay;

(d) whether Government machinery was fully equipped to detect such cases;

(e) if not, reasons therefor;

(f) action taken against defaulters; and

(g) number of cases in which deportation was ordered in each year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU) : (a) to (g). Information is being collected and will be laid on the Table of the House.

Environment Improvement Programme

2550. PROF. CHANDRA BHANU DEVI : Will the PRIME MINISTER be pleased to state :

(a) amount allotted State-wise by the Central Government under the Environment improvement programme during the years 1984-85 and 1985-86; and

(b) the details of the works executed under this programme in Bihar during 1984-85 and the target fixed therefor for the year 1985-86?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) No allocation has been made to the States/ Union Territories under the head "Environment Improvement Programme". However, in the year 1984-85, following assistance was provided to 5 States and 2 Union Territories under the budget head, "State Environment Committee" for studies, reports and seminars :

State/Union Territory	Assistance provided
	(Rs. lakh.)
Karnataka	 3.70
Orissa	 4.00
Rajasthan	 2.75
Uttar Pradesh	 6.00
West Bengal	 2.00
Chandi garh	 1.05
Goa, Daman & Diu	 0.20
	19.70

For the year 1985-86, it is proposed to assist the States and Union Territories in setting up small technical cells for which proposals are awaited from most of the States/Union Territories including Bihar.

(b) Since no assistance was provided to Bihar during 1984-85, the question of work done does not arise. No target has been fixed for 1985-86.